

**MOST URGENT**

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,  
NORTH-WEST & NORTH DISTRICT, ROHINI COURTS, DELHI**

14992-15020  
Ref. No. \_\_\_\_\_/ VWDC(NW&N)/Empanelment/2023

Delhi, Dated 18/05/2023

**NOTICE**

Applications are invited from advocates (preferably female) for empanellment as support person/facilitator (**AS PER GUIDELINES FOR RECORDING OF EVIDENCE OF VULNERABLE WITNESS IN CRIMINAL MATTERS**) for Vulnerable Witness Deposition Complex in the Rohini Court Complex, as per requirement mentioned below:

Sr. No.	District Court Complex	District	Number of Support * person required (preferably female)
1.	Rohini	North-West	25
2.	Rohini	North	25

The empanellment will be done by the Committee headed by Ld. Principal District & Sessions Judges, North-West & North Districts after interview.

**INSTRUCTIONS:**

1. Application should be submitted on prescribed application form available at Vulnerable Witness Deposition Complex, Rohini Court/Office of the Principal District & Sessions Judge of concerned district. (Same can be downloaded from official website i.e. [districts.ecourts.gov.in/northdelhi](http://districts.ecourts.gov.in/northdelhi) & [districts.ecourts.gov.in/rohini](http://districts.ecourts.gov.in/rohini)).
2. The applicant should have minimum three years standing at the Bar.
3. The applicant shall submit the application in the R&I Section, Room No. 01, Ground Floor, Rohini Courts, Delhi within the prescribed last date.
4. The remuneration shall be paid as per recommendation of the "*The Committee to monitor proper implementation of several guidelines laid down by the Supreme Court as well as High Court of Delhi for dealing with the matter pertaining to sexual offences and child witnesses*" of Hon'ble High Court of Delhi.

The applications should be submitted in the R&I Section, Room No. 01, Ground Floor, Rohini Courts, Delhi during the office hours from 20<sup>th</sup> May to 5<sup>th</sup> June, 2023.

  
(MADHU JAIN)

Principal District & Sessions Judge (North)  
Rohini Court, Delhi

  
(VIMAL KUMAR YADAV)

Principal District & Sessions Judge (N-W)  
Rohini Court, Delhi

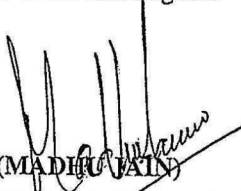
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Ref. No. \_\_\_\_\_/VWDC/NW/N/Empanelment/2023

Delhi, Dated 18/05/2023

Copy forwarded for information and necessary action to:

- 1) Ld. District & Sessions Judges, (HQs.), West, Patiala House, Rouse Avenue, East, South, South-East, North-East, Shahdara, South-West, Delhi/New Delhi.
- 2) The Chairman of Website-Committee, Delhi District Courts, Delhi with the request to upload this Advertisement Notice & Application Form on all websites of Delhi District Courts. THC
- 3) The Chairman/Chairpersons of Vulnerable Witnesses Deposition Complex of all District Court Complex of Delhi.
- 4) The President of all the Delhi Bar Association of all the districts court complexes, with request to display the same on their Notice Boards and further circulate the same with the members of the Bar.
- 5) PS to the undersigned.

  
(MADHU JAIN)

Principal District & Sessions Judge (North)  
Rohini Court, Delhi

  
(VIMAL KUMAR YADAV)

Principal District & Sessions Judge (N-W)  
Rohini Court, Delhi

**FORMAT OF APPLICATION FOR EMPANELMENT AS  
SUPPORT PERSON/FACILITATOR**

(Application should be filled in CAPITAL LETTERS only)  
(No column should be left blank else the application would be rejected)

Application No. \_\_\_\_\_  
(for Office Use)

Recent Passport  
Size Photograph  
Duly Signed by  
the Applicant

**APPLICATION FOR EMPANELMENT AS SUPPORT PERSON/FACILITATOR FOR**

**PANEL OF** \_\_\_\_\_

(SPECIFYING THE NAME OF DISTRICT APPLIED FOR) (MENTION ANY ONE DISTRICT IN THE ABOVE SPACE)

1. Applicant's Name : \_\_\_\_\_
2. Father's/Husband's Name : \_\_\_\_\_
3. Date of Birth : \_\_\_\_\_  
(In Words \_\_\_\_\_)
4. Age ( as on 05.06.2023) : \_\_\_\_\_
5. Gender : \_\_\_\_\_
6. Residential Address : \_\_\_\_\_  
\_\_\_\_\_
- Chamber/Office Address : \_\_\_\_\_
- E-mail ID : \_\_\_\_\_

7. Date of Enrollment as an Advocate : \_\_\_\_\_

8. Enrollment No. : \_\_\_\_\_

(Attach a self-attested copy of enrollment certificate)

9. Practice Experience (Duration of actual practice at the Bar): \_\_\_\_\_

10. Whether any disciplinary case/complaint was against the applicant with any Bar Council ?  
(YES/NO)

IF YES please provide details \_\_\_\_\_

11. List of the documents to be attached with the application form:

- \* Self Attested copy of Degree of Law.
- \* Self Attested copy of Certificate of Enrollment issued by the State Bar Council under the Advocates Act, 1961.
- \* Self Attested copy of Experience Certificate issued by the Bar Association.

\_\_\_\_\_

(Signature of the Applicant)

**DECLARATION**

I hereby declare that all the statements made in this application are true, complete and correct to the best of my knowledge and belief. In the event of any information being found false/incorrect at any stage, my candidature is liable to be cancelled. I have read and understood the instructions and terms and conditions of the empanelment and agree to abide by those. I declare that I fulfill the eligibility conditions for the category to which I am seeking empanelment. I have not submitted any other application for empanelment, besides the present one.

Place : \_\_\_\_\_

Date : \_\_\_\_\_

\_\_\_\_\_

(Signature of the Applicant)